

**IN THE HIGH COURT OF BOMBAY AT GOA****LD-VC-CW-187-2020**

Sunil Garg ... Petitioner

Versus

State of Goa &amp; Ors. ... Respondents

Shri Jatin Sehgal with Shri Ryan Menezes, Ms. Gina Almeida and Shri Nigel Fernandes, Advocates for the Petitioner.

Shri N. Kamat, Advocate for the Respondent No.1.

Ms. Sapna Mordekar, Additional Government Advocate for the Respondent No.2.

Shri S.D. Padiyar, Advocate for the Respondent No.3.

**Coram:- DAMA SESHADRI NAIDU, J.****Date:- 20 October 2020****P.C. :**

Post the matter on 24.11.2020.

2. Interim protection, granted earlier, to continue.

**DAMA SESHADRI NAIDU, J.**

NH